GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2513

TO BE ANSWERED ON THE 09^{TH} JULY, 2019/ ASHADHA 18, 1941 (SAKA)

COMPLAINTS RECEIVED BY NCRB

2513. SHRI SHIVAKUMAR C. UDASI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether as per the National Crime Records Bureau (NCRB) and the National Commission for Women (NCW), Karnataka is one of the top 10 States with the highest number of complaints on violence against women including such complaints registered by women and if so, the details thereof;

(b) whether the Government proposes to set up women police stations in all the States; and

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a): No, Sir. As per the National Commission for Women, Karnataka is not one of the top 10 States with highest number of complaints of violence against women/ deprivation of their rights, in terms of total complaints received by them, in the last five years and current year. Such data is not published by National Crime Records Bureau.

(b) & (c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility of setting up of women police stations rests with the State Governments.
